

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 422 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 22nd January, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2021/105 Dated 21.01.2021
Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 25.01.2021, along with station leave permission, with your official vehicle, at your own cost, from the morning to evening of 25.01.2021, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 423 /A, dated 22.1.2021
Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)